Government of India Ministry of Finance Department of Financial Services

RAJYA SABHA

Unstarred Question No. 2300
Answered on Tuesday, March 16, 2021/25 Phalguna, 1942 (Saka)
LOANS UNDER KISAN CREDIT CARDS

Question

2300. SHRI IRANNA KADADI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of loans disbursed under Kisan Credit Card (KCC) during the last three years in the country including Karnataka along with the number of loans above rupees three lakhs among them, Statewise and year-wise;
- (b) whether Government proposes to increase the maximum limit of loans under KCC scheme in view of increasing expenditure of farmers;
- (c) if so, the details thereof and, if not, the reasons therefor indicating the maximum limit of loans presently; and
- (d) the total number of farmers covered under the KCC scheme in Karnataka during the said period along with the number of applications pending at present?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- (a). The total number of KCC issued in the country as reported by RBI (Scheduled Commercial Banks) & NABARD (Cooperative Banks & RRBs) during last three years are given at **Annexure-I.**
- (b) & (c). The loan limit under KCC scheme is based on the Scale of Finance of the crop grown as finalized by State Level Technical Committees (SLTCs).

Keeping in view the overall inflation and rise in agricultural input cost over the years since 2010, the limit for collateral free agricultural loans was raised from Rs. 1 lakh to Rs. 1.6 lakh vide Reserve Bank of India's Circular dated February 7, 2019.

(d). As per the information furnished by Public Sector Banks & NABARD, during the period from 2017-18 to 2019-20, around 20.73 lakh KCCs have been issued in the state of Karnataka. A special saturation drive to cover farmers under KCC is going on since February 2020. As per the information furnished by Public Sector Banks & NABARD, around 13.42 lakh farmers have been covered under the KCC scheme in Karnataka under this drive as on 05-03-2021, with 4,489 applications pending with banks. The drive is regularly monitored to ensure expeditious processing of applications for sanction of KCC to eligible beneficiaries.

Annexure I as referred to in part (a) of the reply to Rajya Sabha Unstarred Question No. 2300 for 16.03.2021

State/UT wise total no of KCC issued during 2017-18, 2018-19 and 2019-20

(No in actual)

State/UT Name	FY 2017-18	FY 2018-19	FY 2019-20
Andamans	264	578	269
Andhra Pradesh	1011237	962120	988893
Arunachal Pradesh	1895	6476	2199
Assam	276283	161095	278619
Bihar	349813	288451	230398
Chandigarh	1621	503	765
Chattisgarh	72996	62991	311321
Dadra & Nagar Haveli	114	50	79
Daman & Diu	169	18	22
Delhi	2303	3093	1498
Goa	2763	3533	2784
Gujarat	224989	324955	338716
Haryana	260533	240903	230385
Himachal Pradesh	59009	67691	69856
Jammu & Kashmir	50424	52023	367826
Jharkhand	217782	255452	203222
Karnataka	686670	577979	808694
Kerala	271222	297111	357131
Lakshadweep	25	1919	58
Madhya Pradesh	873977	571509	557059
Maharashtra	381215	769822	695628
Manipur	7065	6237	2964
Meghalaya	11913	13540	12244
Mizoram	5441	4653	4719
Nagaland	8028	15519	8312
Orissa	248323	329739	314733
Puducherry	4113	4120	1699
Punjab	371151	329208	282310
Rajasthan	802016	627370	1030272
Sikkim	1667	2271	1743
Tamil Nadu	340645	500219	381302
Telangana	741040	635628	661450
Tripura	84985	101777	95687
Uttarakhand	46958	657552	100556
Uttar Pradesh	1965808	2225039	2025254
West Bengal	362998	550297	522877
Total	9747455	10079177	10891545

Source: PSBs & NABARD